## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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PETITION NUMBER

: CP/691/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: KAMAL CHAND

NAME OF THE RESPONDENT(S)

: AVADH RAIL INFRA LIMITED

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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For Sulana & Sulana

Cournel for Patition

2. C. Sivalingg Kesavan

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## **ORDER**

Counsels representing both the parties are present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc